

POST OFFER ADVERTISEMENT GI ENGINEERING SOLUTIONS LIMITED

(Hereinafter referred to as 'GESL' or 'TC' or 'Target Company')

CIN: L40109MH2006PLC163731

Registered Office: 73A SDF - III, SEEPZ, Andheri (East), Mumbai - 400096, India

Tel. No.: +91-22-44884488; Fax. No.: +91-22-28290603 Email ID: investors@giesl.in Website: www.giesl.in

Open Offer for acquisition of 22,39,089 Equity Shares from the Shareholders of Target Company by
Mr. Vishesh Gupta and Vrindaa Advanced Materials Limited

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Mr. Vishesh Gupta and Vrindaa Advanced Materials Limited** (hereinafter collectively referred to as '**Acquirers**') in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ('**DPS**') with respect to the aforementioned offer was made on March 11, 2022, Friday in Business Standard (English) (All Editions), Business Standard (Hindi) (All Editions) and Pratahkal (Marathi) (Mumbai Edition).

1.	Name of the Target Company	GI Engineering Solutions Limited			
2.	Name of the Acquirers	Mr. Vishesh Gupta Vrindaa Advanced Materials Limited			
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited			
4.	Name of the Registrar to the Offer	Skyline Financial Services Private Limited			
5.	Offer Details				
a.	Date of Opening of the Offer	June 07, 2022 Tuesday			
b.	Date of Closure of the Offer	June 20, 2022 Monday			
6.	Date of Payment of Consideration	June 29, 2022 Wednesday			
7.	Details of Acquisition				
Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	INR 5.15 per equity share		INR 5.15 per equity share	
7.2	Aggregate number of shares tendered	22,39,089 Equity Shares		37,038 Equity Shares	
7.3	Aggregate number of shares accepted	22,39,089 Equity Shares		37,038 Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	INR 1,15,31,309/-		INR 1,90,746/-	
7.5	Shareholding of Acquirers before Agreements/Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Acquired by way of Agreements / Allotment - Number % of Fully Diluted Equity Share Capital	33,89,116 39.35%		33,89,116 39.35%	
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	22,39,089 26.00%		37,038 0.43%	
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Nil NA NA		Nil NA NA	
7.9	Post offer shareholding of Acquirers - Number % of Fully Diluted Equity Share Capital	56,28,205 65.35%		34,26,154 39.78%	
7.10	Pre & Post offer shareholding of Public - Number % of Fully Diluted Equity Share Capital	Pre offer	Post offer	Pre offer	Post offer
		52,16,701	29,83,673*	52,16,701	51,85,724
		60.58	34.65	60.58	60.22*

*It includes the shareholding of Mr. Sohel Malik and Kadam Holding Limited, currently member of promoter and promoter group of the Target Company, however will be classified into Public Category in pursuance with Regulation 31A of SEBI (LODR) Regulations, 2015 post completion of offer.

The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com; NSE website at www.nseindia.com; website of Manager to the Offer www.corporateprofessionals.com and at the registered office of the Target Company at 73A SDF - III, SEEPZ, Andheri (East), Mumbai - 400096, India

Issued by Manager to the Offer



**Corporate
Professionals**

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Regn. No: INM000011435

For and on behalf of

Sd/- Mr. Vishesh Gupta Acquirer 1	For Vrindaa Advanced Materials Limited Sd/- Mr. Hari Bhagwan Sharma Acquirer 2
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Place: New Delhi

Date: July 06, 2022